

**EMPLOYEES OF ERSTWHILE TERRITORIAL COUNCILS**

604. **SHRI SHIVA NAND RAMAUL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the direct employees of the erstwhile Territorial Councils in the Union Territories who left the Territorial Council earlier to its amalgamation with the Administration on departmental level, are covered by the Union Territories Act, 1963; and

(b) if not, whether such employees will be given the benefit of service towards pension and leave benefits they earned in the Council?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI):** (a) No.

(b) There is no such proposal before the Government.

**CENTRAL SECRETARIAT SERVICE**

605. **SHRI V. M. CHORDIA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Secretariat Service (R & R) scheme has considerably affected the seniority/chances of promotion of Assistants; and

(b) if so, what action Government propose to take to remedy this situation?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA):** (a) No, Sir.

(b) Does not arise.

**LUBRICATING PLANTS**

606. **SHRI JOGENDRA SINGH:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the date on which the proposal was received from the Esso for setting up a lubricating plant;

(b) what is the stage of negotiations with this company;

(c) how long it will take to set up the lubricating plant;

(d) the total bill per year in foreign exchange for importing lubricating oils to meet India's requirements; and

(e) what saving in foreign exchange per year will be effected when the lubricating plant proposed by Esso is set up?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR):** (a) 12th April, 1960.

(b) and (c) Negotiations are still continuing.

(d) Approximately Rs. 14 crores.

(e) Approximately Rs. 3 crores.

**RELIEF TO PERSONS AFFECTED BY COMMUNAL RIOTS**

607. **SHRI ABID ALI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the measures that have been taken by Government to give relief to the persons affected during the communal riots in Eastern region of the country early this year; and

(b) the amount spent in this connection by the Central Government and how many persons were given financial and other help?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI):** (a) Broadly, Governments' measures to give relief to persons affected by communal riots earlier this year in the State of West Bengal, Bihar, Orissa and Madhya Pradesh, place special emphasis on the speedy restoration of their sense of security and confidence so that the displaced persons could return to their homes. Rehabilitation benefits are extended in the form of grants or loans for construction of dwellings and for purchase of means of cultivation which might have been destroyed, and for starting trades and